

**10 NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.12/9/HDB/2018
NAME OF THE COMPANY	KSK Mahanadi Power Co.Ltd.
NAME OF THE PETITIONER(S)	Mahavir Coal Washeries Pvt Ltd
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Co.Ltd.
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. TRIVIKRAMA RAO	ADVOCATE	MSLtrcw54@goncil.com 9912755001	MS Trivikram R.

**ORDER**

Heard Sridhar Venkatraya Sundararaja, PCS and Mr. Kanishk Khetan, learned Counsels for the Petitioner and Mr. M.S. Trivikrama Rao, learned Counsel for the Respondent.

Both the Counsels submitted that the issue in question is likely to be settled and they sought time. Accordingly, they are directed to submit a Memorandum of settlement well before the next date of hearing. Post the matter on 01.02/2018.

**MEMBER (Tech)**

**MEMBER (Judl)**